

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
CENTRAL ZONAL BENCH AT BHOPAL**

**ORIGINAL APPLICATION NO. 63/2019**

**In the matter of**

**Rajendra Kumar Bharadwaj**

**Applicant**

**Versus**

**State of Rajasthan**

**Respondents**

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Arvind Soni, Advocate,  
Counsel

Rajasthan State Pollution Control Board

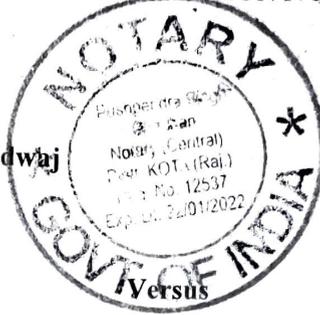
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**ORIGINAL APPLICATION NO. 63/2019**

**In the matter of**

**Rajendra Kumar Bharadwaj**



**Applicant**

**State of Rajasthan**

**Respondents**

**AFFIDAVIT CUM COMPLIANCE REPORT OF THIS HON'BLE  
TRIBUNAL ORDER DATED 05.08.2020, ON BEHALF OF  
RAJASTHAN STATE POLLUTION CONTROL BOARD.**

I, Vijay Sharma S/o Lt. Shri Krishna Kumar Sharma, aged about 48 years at present working as Regional Officer, Rajasthan State Pollution Control Board, Kota (Raj.) do, hereby submits the compliance report as follows:-

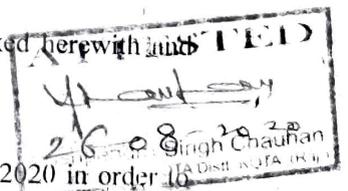
**Identified By**

That the Hon'ble Tribunal by order dated 05.08.2020 directed as follows:-

*"In the meantime, Rajasthan State Pollution Control Board is directed to submit the further action taken report in light of the show cause notice issued by the Board. Compliance report be submitted within 20 days by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF."*

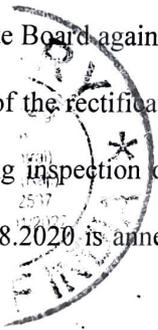
2) That the officials of the State Board inspected the unit on 25.06.2019 and on the basis of observation made during inspection dated 25.06.2019, a show cause notice vide letter dated 17.09.2019 was issued to the unit for the non-compliances. The photo copy of the show cause notice dated 17.09.2019 is annexed herewith and marked as **Annexure-R/1**.

3) That the officials of the State Board inspected the unit on 03.02.2020 in order to verify the status of non-compliances communicated vide letter dated 17.09.2019. The unit was also issued a site memo with respect to the deficiencies observed



during inspection dated 03.02.2020. The photo copy of the inspection report dated 03.02.2020 and site memo dated 03.02.2020 are annexed herewith and marked as **Annexure R/2 (Collectively)**.

- 4) That the unit vide letter dated 08.02.2020 submitted the reply of deficiencies communicated vide site memo dated 03.02.2020. The photo copy of the unit letter dated 08.02.2020 is annexed herewith and marked as **Annexure-R/3**.
- 5) That the unit has applied for renewal of authorization under Bio-Medical Waste Management Rules, 2016 and Consent to Operate under Air Act & Water Act vide application dated 13.08.2020. The application for authorization under Bio Medical Waste Rules and Consent to Operate under Air Act & Water Act are pending before the State Board for examination and consideration.
- 6) That the officials of the State Board again inspected the unit on 17.08.2020 in order to verify the present status of the rectification done by the unit with respect to non-compliances observed during inspection dated 03.02.2020. The photo copy of the inspection report dated 17.08.2020 is annexed herewith and marked as **Annexure-R/4**.

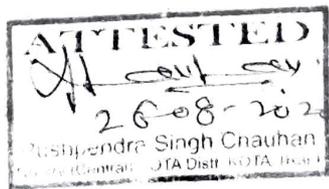


Therefore, it is humbly prayed that the affidavit-cum-compliance report may kindly be taken on record.

*Am*  
**DEPONENT**

**VERIFICATION**

Verified at Kota, on this 26 August, 2020 I the above mentioned deponent do hereby verify that the contents of the above affidavit are true and correct, no part of it is false and nothing material has been concealed there from.



*Am*  
**DEPONENT**



## Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, JhalanaDoongri, Jaipur-302004

Phone :0141-5159699,5159604 e-mail : [member-secretary@rpcb.nic.in](mailto:member-secretary@rpcb.nic.in)

TollFreeHelpLineNo. : 18001806127 Ext. 7

Annexure - R | 12

Regd. Post/E-mail

JE  
17/309/A

F-16 (BMW-11)RPCB/BMW/ 388

Date :- 17-9-19

M/s Hoswin Incinerator Pvt. Ltd.,  
Village Dhanwara, Tehsil- Jhalrapatan,  
District- Jhalawar.

1657  
14.10.19

Subject :- Non-compliance of provisions of BMW Rules, Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 in respect of your common BMW facility i.e. M/s Hoswin Incinerator Pvt. Ltd., Village Dhanwara, Tehsil- Jhalrapatan, District- Jhalawar.

Reference:- Inspection report dated 25.06.2019, received vide RO Kota letter dated 01.08.2019.

Sir,

With reference to above it is to inform that your facility was inspected by a team of RSPCB on 25.06.2019 and during inspection it was observed that the facility is not complying with the guidelines of CPCB, provisions of the BMW Rules, Water Act and Air Act. Main deficiencies are as under:-

- i. House keeping was very poor.
- ii. Contaminated bio-medical waste was littered on the floors of the facility and also outside the building.
- iii. Ash from incinerator was heaped within the industrial premises in a haphazard manner. No scientific disposal of ash was observed.
- iv. No covers provided so as to curb the fugitive emissions.
- v. Waste storage rooms were crammed with bags filled with BMW waste in haphazard manner resulting into slashing of bags, thereby causing spillage of BMW on the floors.
- vi. No logbooks were made available during inspection.
- vii. Charcoal filter & disinfection unit of ETP were not operational.
- viii. No separate electric meter for ETP treated water provided.
- ix. No water meter at inlet, outlet & for recycle of ETP treated water provided.
- x. Air pollution control measures for ventury scrubber are not adequate.
- xi. Plain water is used as scrubbing media instead of NaOH for disinfecting flue gases
- xii. Droplet separator was damaged.
- xiii. No display of temp. available at primary & secondary chamber.
- xiv. No record keeping of total waste fed into the incinerator/operational hours/VOC emissions.
- xv. Incinerator not equipped with automatic switched auxiliary. Neither safety valve provided.
- xvi. Energy meter, hour meter not provided.
- xvii. 35 KVA D.G. set not provided with acoustic enclosure and stack ht. as per norms.
- xviii. No preventive measures adopted to control foul order.

- xix. Manual feeding with incinerator. No safety measures while feeding. Workers engaged are in direct contact with highly contaminated waste and thus are at high risk of getting infected.
- xx. Autoclave and shredding machine provided but are not being used.
- xxi. Poor segregation of waste at source.
- xxii. Dilution chamber for reducing the temperature of flue gases escaping from secondary chamber was not provided.
- xxiii. Droplet separator with demister for removal of liquid droplets entrained in vapors stream before finally discharging the flue gases into atmosphere was found damaged.
- xxiv. Chemical dosing unit of ETP was found damaged.
- xxv. Data/logbook/information regarding vehicles used in transportation of BMW were not made available. No GPS system installed for tracking these vehicles.
- xxvi. Dark emissions observed escaping from the stack of the furnace.
- xxvii. Particulate matter in the stack air of incinerator observed  $169 \text{ mg/nm}^3$  against the limits of  $150 \text{ mg/nm}^3$  as per sampling on 13.12.2018.
- xxviii. Parameters COD, BOD, Oil-grease & Bio assay test exceeding the prescribed norms in sample collected from the final outlet of ETP on 14.12.2018.
- xxix. ETP was not in operation. Sludge drying beds were all dry.
- xxx. Strong putrid smell was found prevailing in the nearby area.

Therefore, the Board intends to refuse application for authorization and consent to operate under reference and initiate action against the facility as per rules for the above mentioned deficiencies/non compliances.

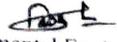
In view of above, you are requested to appear in the office of Member Secretary on **23.09.2019** at **2.30 PM** for hearing in respect of the observed violations/shortcomings, failing which the authorization & consent under reference shall be refused and further action as per rules shall be initiated against the facility without any further notice. Please note that the hearing should be attended by the project proponent himself or a person duly authorized in this behalf who is competent/ capable of taking decisions in respect of compliances.

This bears approval of the Member Secretary.

Yours sincerely,  
  
 (Vishnu Datt Purohit)  
 Environmental Engineer  
 (BMW)

Copy to :-

- 1. Sr. P.A. to Member Secretary, RSPCB, Jaipur.
- ✓ 2. Regional Officer, Rajasthan State Pollution Control Board, Kota for information.
- 3. Master File.

  
 Environmental Engineer  
 (BMW)

### Inspection Report

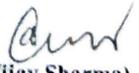
The unit M/s Hoswin Incinerator Pvt. Ltd., Khanpur Road, Dhanwada, Jhalawar was inspected on 03/02/2020 by undersigned Officials in compliance of H.O. letter dated 15/11/2019 in order to verify the rectification of non-compliances as communicated to the unit vide H.O. letter dated 17/09/2019, in presence of Sh. Govardhan Patidar (Plant In-Charge). The point wise observations at the site are as under:

S. No.	Deficiency	Observations
i	Housekeeping was very poor	Housekeeping inside the unit was found satisfactory.
ii	Contaminated bio-medical waste was littered on the facility and also outside the building.	Contaminated bio-medical waste was not found littered on the facility and also outside the building.
iii	Ash from incinerator was heaped within the industrial premises in a haphazard manner. No scientific disposal of ash was observed.	Ash from the incinerator was not found heaped /collected within the premises. However, scientific disposal of the ash is required as the representative informed that the ash is being sent to the Nagar Nigam for disposal.
iv	No covers provided so as to curb the fugitive emissions.	Not applicable as no incinerator ash was found on site.
v	Waste storage rooms were crammed with bags filled with BMW waste in haphazard manner resulting into slashing of bags, thereby causing spillage of BMW on the floors.	The bio-medical waste was found stored inside the storage rooms without any segregation on the basis of colour coding. However, no slashing of bags was observed.
vi	No logbooks were made available during inspection.	The logbook for route covered by the vehicles was found maintained. However, no log book has been maintained for the Bio-medical waste received/treated/disposed.
vii	Charcoal filter & disinfection unit of ETP were not operational.	Charcoal filter & disinfection unit of the ETP was found non-operational.
viii	No separate electric meter for ETP treated water provided.	Not provided.
xi	No water meter at inlet, outlet & for recycle of ETP treated water provided.	No water meter has been installed with the ETP.

x	Air pollution control measures for ventury scrubber are not adequate.	The Venturi scrubber has been repaired and is in operation. However, water is being used with the Venturi scrubber instead of NaOH.
xi	Plain water is used as scrubbing media instead of NaOH for disinfecting flue gases.	Water is being used with the Venturi scrubber instead of NaOH.
xii	Droplet separator was damaged.	The droplet separator has been repaired and is in operation.
xiii	No display of temperature available at primary & secondary chamber.	No display for temperature is available at primary and secondary chamber.
xiv	No record keeping of total waste fed into the incinerator/operational hours/ VOC emissions:-	Still no record has been maintained for the total waste fed into the incinerator/operational hours/ VOC emissions.
xv	Incinerator not equipped with automatic switched auxiliary. Neither safety valve provided.	Still the incinerator has not been equipped with automatically switched auxiliary and neither safety valve has been provided.
xvi	Energy meter, hour meter not provided.	Still energy meter, hour meter has not been provided.
xvii	35 KVA D.G. set not provided with acoustic enclosure and stack height as per norms.	The D.G. set has been removed from the site
xviii	No preventive measures adopted to control foul odour.	Very less smell felt during the inspection.
xix	Manual feeding with incinerator. No safety measures while feeding. Workers engaged are in direct contact with highly contaminated waste and thus are at high risk of getting infected.	Still manual feeding is being practiced at the site.
xx	Autoclave and shredding machine provided but are not being used.	Still autoclave and shredding machines are not being used.
xxi	Poor segregation of waste at source.	No proper segregation is being adopted at the site and the bags containing BMW is being fed directly into the incinerator.
xxii	Dilution chamber for reducing the temperature of flue gases escaping from secondary chamber was not provided.	Still dilution chamber has not been provided.

xxiii	Droplet separator with demister for removal of liquid droplets entrained in vapours stream before the finally discharging the flue gases into atmosphere was found damaged.	The droplet separator has been repaired and is in operation.
xxiv	Chemical dosing unit of ETP was found damaged.	Still the chemical dosing unit of ETP was found damaged.
xxv	Data/logbook/information regarding vehicle used in transportation of BMW were not made available. No GPS system installed for tracking these vehicles.	GPS system has been installed with 5 vehicles of the unit. Logbook for route covered by the vehicles was provided.
xxvi	Dark emissions observed escaping from the stack of the furnace.	No dark emission from stack was observed at the time of inspection.
xxvii	Particulate matter in the stack air of incinerator observed 169 mg/NM <sup>3</sup> against the limit of 150 mg/nm <sup>3</sup> as per sampling dated 13/12/2018.	Monitoring of the stack of incinerator conducted on 14/02/2020. Results of the stack monitoring are awaited.
xxviii	Parameters CO <sub>2</sub> , BOD, Oil Grease & Bio-assay test exceeding the prescribed norms in sample collected from the final outlet of ETP on 14/12/2018.	Sampling of the ETP outlet was conducted on 14/02/2020. Results of the sampling are awaited.
xxix	ETP was not in operation. Sludge drying beds were all dry.	ETP was partially operational at the time of inspection as charcoal filter and disinfection unit of the ETP were not in operation. Further the presence of grass on the sludge drying bed reveals that ETP has not been in operation in the past.
xxx	Strong putrid smell was found prevailing in the nearby area.	Very less smell felt during the inspection.

  
 (Anurag Singh)  
 Junior Env. Engineer,  
 RSPCB, RO Kota

  
 (Vijay Sharma)  
 Regional Officer,  
 RSPCB, RO Kota





1-12-2019

12/12/2019

नाम	5	6	7	8	9	10	11	12	13	14	15	16	17
पुत्रीय	P	P	P	P	P	P	P	A	P	P	P	P	P
चन्द्रिका	A	P <sub>1</sub>	P <sub>2</sub>	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	A	P <sub>7</sub>	P <sub>8</sub>	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>
दुर्गा	A	P <sub>1</sub>	P <sub>2</sub>	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	A	P <sub>7</sub>	P <sub>8</sub>	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>
पद्म	A	P <sub>1</sub>	P <sub>2</sub>	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	A	P <sub>7</sub>	P <sub>8</sub>	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>
श्याम	A	P <sub>1</sub>	P <sub>2</sub>	A	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	A	P <sub>7</sub>	P <sub>8</sub>	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>
राजेश	A	P <sub>2</sub>	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	P <sub>7</sub>	A	P <sub>8</sub>	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>	P <sub>12</sub>
पीठ	A	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	P <sub>7</sub>	P <sub>8</sub>	A	P <sub>9</sub>	P <sub>10</sub>	P <sub>11</sub>	P <sub>12</sub>	P <sub>13</sub>
पुष्प	P	P	P	P	P	P	P	A	A	A	A	P	P
अनील	A	A	A	A	A	A	A	A	P	P	P	P	P
प्रभा	A	P <sub>2</sub>	P <sub>4</sub>	P <sub>6</sub>	P <sub>8</sub>	P <sub>10</sub>	P <sub>12</sub>	A	P <sub>14</sub>	P <sub>16</sub>	P <sub>18</sub>	P <sub>20</sub>	P <sub>22</sub>
कमल	A	A	A	A	A	A	A	A	P <sub>2</sub>	P <sub>4</sub>	P <sub>6</sub>	P <sub>8</sub>	P <sub>10</sub>
शिव	A	P <sub>1</sub>	P <sub>2</sub>	P <sub>3</sub>	P <sub>4</sub>	P <sub>5</sub>	P <sub>6</sub>	P	P	P	P	P <sub>12</sub>	P <sub>13</sub>
सुधा	P	P <sub>3</sub>	P	P <sub>4</sub>	P <sub>5</sub>	P	P	P	P	P	P	P <sub>13</sub>	P <sub>14</sub>
पद्मिनी	P	A	P <sub>5</sub>	P	P <sub>5</sub>	P	P	A	A	P	P	P	P
श्याम	P	P	P	P	P	P	P	A	A	P	P	P	P <sub>13</sub>
विद्या	A	P	P	P	P	P	P	A	P	P	P	P	A
शिव	A	P	P	P	P	P	P	A	P	P	A	P	A
विद्या	A	P	P	P	P	P	P	A	P	P	P	P	P

नाम	1	4	FL	6	4	7	NR	3B	4	FL	2	4	
5173	NR	1	4	FL	6	4	7	NR	3B	4	FL	2	4
6491	NR	2	6	1	5	3A	1	NR	FL	1	NR	2	1
3073	NR	FL	5	NR	1	FL	5	NR	NR	1	NR	1	FL
5949	NR	6A	6	6	6	6	6	NR	6	6	6	6	6
7867	NR	6C	7	6	7	6	6	NR	6	6	7	6	6
विद्या	NR	3A	3A	3B	4	3B	2	NR	3A	NR	5	3B	5



(1)

Site Memo

M/s. Hoswin Incenerator Pvt. Ltd  
Khanpur Road, Dhanwada,  
Jhalawar

03/02/2020

Subject: Regarding inspection of your unit dated 3/2/2020

Sir,

Take notice for the major shortcomings observed during inspection of your unit dated 03/02/2020. And you are hereby advised to eradicate the following shortcomings as early as possible and submit a reply for the same within 7 days. The shortcomings are as below:

- ① You are required to maintain log-book for quantity of BMW (according to color coding) received for disposal.
- ② Charcoal filter & disinfection unit of the ETP were non-operational.
- ③ No separate electric meter for ETP has been provided.
- ④ No metering at the inlet & outlet & for recycle of ETP treated water provided.
- ⑤ Plain water is used as scrubbing media instead of NaOH for disinfecting flue gases.
- ⑥ No display of temperature available at primary & secondary chamber.

By order of the

Regional Officer

Copy to:

Sign

Name

Designation

Mobile No.

Goverdhan K. Dax ⑦ for further points P.T.O.  
Plant Incharge  
96602 00580

  
 Regional Officer, Kota.

Received in original  
3/2/2020

(2)

- ⑦ You are requested to maintain records of total waste fed into the incinerator / operational hours / VOC emissions.
- ⑧ The incinerator is not equipped with automatically switched auxiliary, neither safety valve is provided.
- ⑨ Energy meter / hour meter not provided with incinerator.
- ⑩ Manual feeding with incinerator is still continued, which may be switched to auto-feeding.
- ⑪ Autoclave & shredding machine is still not being used.
- ⑫ No segregation of the BMW is being carried out.
- ⑬ Dilution chamber is not provided with the secondary chamber.
- ⑭ There is no chemical dosing with the ETP.
- ⑮ That the ETP was not in operation.

*[Signature]*  
3/2/2020  
REGIONAL OFFICER, Kota.

# HOSWIN Incinerator Pvt. Ltd.

363-A, Mahalaxmi Nagar,  
Main Road, Indore (M.P)  
Ph. : 0731-4065172, 2539367, 9755644433, 66  
Web : www.hoswinindia.com  
email : info.hoswin@gmail.com

An Iso 9001:2008, Best Practice Awarded By UN Habitat & Business Excellence Awarded By World Economic Forum Company

To

Dated: 08/02/2020

The Regional Officer,  
Rajasthan State Pollution Control Board,  
Kota.

Kind Attention: Mr. Vijay Sharma

Dear Sir,

With reference to your visit to our site for inspection and your suggestions for improvement have been complied pointwise as follows:-----

1. We are maintaining the log book for quantity of BMW treatment and disposal as per color coding and are submitting a copy of it as annexure A.
2. As per your instructions we have rechecked the charcoal filter and disinfection unit of the ETP and have made it functional.
3. As we are installing new machine at our plant and construction activities are going on so the electric meter of ETP was shifted. As per your instructions we are putting separate electric meter for ETP and will make it functional within a week.
4. As construction activities are going on at site inlet meter of ETP was damaged so we have removed it and as per your instructions we are installing new inlet and outlet meters on our ETP and the treated waste water is recycled and used in scrubbing process.
5. As per your instructions we have started adding NaOH in scrubbing water for disinfecting flue gasses.
6. Display of primary and secondary chamber temperature is functional and we assure you to maintain regularly.
7. We are maintaining the records of fuel consumed by the incinerator and are also maintaining the records of operational hours, Copy enclosed as annexure B.
8. The burners used in the incinerator are equipped with automatically switching system along with safety valve.
9. Separate energy meter for incinerator is under installation and will be operational within 7 days.
10. Presently our incinerator is having manual feeding system, we are installing new incinerator with automatic feeding system at site and the installation work is in progress. New incinerator will start functioning within next three months.



# अंकुर

## रिहैब सेंटर

पुनर्वास, ईलाज, केयर टेकिंग एवं होस्टल सुविधा

(डे-केयर, शार्ट टर्म एवं लांग टर्म हेतु)

अंकुर रिहैब सेंटर

अंकुर रिहैब सेंटर



# नशा मुक्ति, मनोरोगी एवं दिव्यांग बच्चों हेतु

मध्यभारत का प्रथम एवं एकमात्र 200 बिस्तर का सर्वसुविधायुक्त ISO 9001:2015 मान्यता प्राप्त सायको सोशल पुनर्वास केन्द्र

अंकुर सर्कल, इन्दौर-उज्जैन हाईवे, इन्दौर (म.प्र.) Mobile : 9893765543, 9109775299

Email : info.ankurrehab@gmail.com Web - www.ankurrehab.com

www.facebook.com/ankurrehab/

- 11. During the time of your inspection we have completed the autoclaving and shredding process for that day, therefore you didn't find both the machines in running condition. We are autoclaving and shredding all the waste received at site on daily basis and are maintaining the records for the same. Copy enclosed as annexure C.
- 12. As per BMW rules 2016 it is the responsibility of generator to segregate the waste as per color coding and hand it over to our vehicles. As per rules we are not suppose to segregate the waste at site. Therefore we are just treating the color coded bags as per treatment options mentioned in the rules.
- 13. Our present machine is having wet scrubbing system after secondary chamber. We are installing new incinerator having dilution chamber.
- 14. We are dosing required chemicals in our ETP on daily basis and are maintaining the records for the same.
- 15. We are operating and maintaining ETP on daily basis records for the same are maintained. Copy enclosed as annexure D.

We assure you that we will follow all the instructions given by you and will run our CBWTF as per BMW rules 2016 on day to day basis.

Yours Truly,

For Hoswin Incinerator Pvt. Ltd., Jhalawar

  
8/2/2020  
Authorised Signatory  
Goverdhan Patidar



Annexure - A.

FEBRUARY, 2020		BMW Waste Segregation Statement				
Date	Day	Total BMW Waste Quantity (previous day)	Yellow Bag Quantity	Red Bag	White Bag	Blue Bag
	31.1.2020	1141				
1	SAT	1070	1050	75	3	13
2	SUN	0	985	78	2	5
3	MON	960	875	74	3	8
4	TUE	1038	955	73	3	7
5	WED	1103	1015	80	2	6
6	THU	1060	975	65	4	16
7	FRI	1000	920	70	2	8
8	SAT	1065	980	65	5	15
9	SUN	0	0	0	0	0



PLANT REGISTER - FEBRUARY-2020 INCINERATOR WORKING DETAILS CHART

Date	Day	Qty. Incinerated	Start Time (am)	No. of Batch	End Time	Running Hrs	Diesel Consumed	Caustic Added	Operator	Ash
1	Sat	1050	9:00	42	10:30PM	13:50	53	11	pappudilip	21
2	Sun	985	9:00	39	10:30AM	13:45	51	10	pappudilip	20
3	Mon	0	0:00							
4	Tue	875	9:00	35	10:30PM	12:15	48	9	pappudilip	18
5	Wed	955	9:00	38	12:30AM	12:55	51	10	pappudilip	19
6	Thu	1015	9:00	41	1:30AM	13:15	52	11	pappudilip	20
7	Fri	975	9:20	39	12:30AM	13:15	50	10	dilip	20
8	Sat	920	9:00	37	11:45PM	12:20	50	9	mukesh	18
9	Sun	980	9:10	39	12:15AM	13:20	48	10	mukesh	20
10	Mon	0	0:00							
11	Tue									
12	Wed									
13	Thu									
14	Fri									
15	Sat									
16	Sun									
17	Mon									
18	Tue									
19	Wed									
20	Thu									
21	Fri									
22	Sat									
23	Sun									
24	Mon									
25	Tue									
26	Wed									
27	Thu									
28	Fri									
29	Sat									

#REF!

- Note :-
1. All waste quantity is in Kg
  2. Incinerator per day log book attached
  3. Caustic solution 5% w/vol
  4. Each batch contain 25 kg of waste which is feeded in every 15 min i.e 100 kg / hrs.



Annexure - C

Date		FEBRUARY, 2020		Autoclave Working Details Chart					
Date	Day	Autoclaved Quantity	No of Batch approx 55 kg/ batch	Batch 1 Start At	Batch 1 Stop At	Batch 1 Working Hrs.	Batch 2 Start At	Batch 2 Stop At	Batch 1 Working Hrs.
1	Sat	91	2						
2	Sun	85	2	2.30	3.15	45 min	3.35	4.20	45 min
3	Mon			3.00	3.45	45 min	4.00	4.45	45 min
4	Tue	85	2						
5	Wed	83	2	3.30	4.15	45 min	4.30	5.15	45 min
6	Thu	88	2	2.30	3.15	45 min	3.30	4.15	45 min
7	Fri	85	2	2.45	3.30	45 min	3.45	4.30	45 min
8	Sat	80	2	2.20	3.05	45 min	3.30	4.15	45 min
9	Sun	85	2	2.15	3.00	45 min	3.25	4.10	45 min
				2.45	3.30	45 min	3.40	4.25	45 min



Annexure - D.

FEBRUARY, 2020

ETP Operation Details

Date	Days	pH	Total Water Quantity (lts)	No of Batches in which water t/t	Each Batch Quantity (lts)	Allum Added (kg)	Settling Time/batch (hrs)	Sludge	
1	Sat	6	6750	7	1000	6	1		14
2	Sun	7	6425	6	1000	5	1	10.0	13
3	Mon								
4	Tue	7	6075	6	1000	7	1		12
5	Wed	8	6275	6	1000	9	1		13
6	Thu	6	6575	7	1000	8	1		13
7	Fri	6	2500	3	1000	6	1		13
8	Sat	6	6100	6	1000	8	1		12
9	Sun	8	6600	7	1000	11	1	12.0	13



### Inspection Report

The unit M/s Hoswin Incinerator Pvt. Ltd., Khanpur Road, Dhanwada, Jhalawar was inspected on 17/08/2020 by undersigned Official in order to verify the rectification of non-compliances observed during the inspection dated 03/02/2020, as communicated to the unit vide site memo dated 03/02/2020 and unit's reply against the aforesaid site memo submitted in this office vide unit's letter dated 08/02/2020, in presence of Sh. Govardhan Patidar (Plant In-Charge). The point wise observations at the site are as under:

S. No.	Deficiency	Observations
i	You are required to maintain logbook for quantity of bio-medical waste (according to colour coding) received for disposal.	Unit is maintaining daily record of bio-medical waste (according to colour coding) received for disposal (copy enclosed).
ii	Charcoal filter & disinfection unit of ETP were not operational.	Now disinfection is being done using sodium hypochlorite solution. However, charcoal filter of the ETP was found non-operational. As per the representative, the repairing order for the charcoal filter has been placed. However, the repairing could not be done due to hesitation of worker due to the present pandemic situation. The unit representative informed that he is perusing hard for getting it rectified, and assured that the same will be done soon.
iii	No separate electric meter for ETP treated water provided.	Unit has installed a separate electricity meter for the ETP.
iv	No water meter at inlet, outlet & for recycle of ETP treated water provided.	Water meter was found installed at the outlet of the ETP. The inlet meter of the ETP was removed and was under maintenance. As per representative, the inlet meter of the ETP was choked due to carbon formation.
v	Plain water is used as scrubbing media instead of NaOH for disinfecting flue gases.	NaOH solution is being used with the Venturi scrubber.

vi	No display of temperature available at primary & secondary chamber.	Unit has procured two temperature displays for primary and secondary chamber (photograph and invoice copy attached). However the same has not been installed. As per representative, the installation of the temperature displays could not be done due to hesitation of installing agency due to the present pandemic situation. The unit representative informed that he is pursuing hard for getting it rectified and assured that the same will be done soon.
vii	You are requested to maintain records of total waste fed into the incinerator/operational hours/ (volatile organic compound) VOC emissions.	Unit has installed an hour meter with the ID fan of the Incenerator. However, record of only total waste fed into the incinerator has been maintained (copy enclosed). Unit representative was advised to maintain record of operational hours/ VOC emissions.
viii	The incinerator is not equipped with automatic switched auxiliary. Neither safety valve provided.	As per representative, this upgradation is not possible with the present generation of machinery and automatic switched auxiliary will be adopted when the unit is upgraded to the next generation incinerator.
ix	Energy meter, hour meter not provided with incinerator.	Unit has installed an hour meter with the ID fan of the Incenerator. Separate energy meter for incinerator has not been provided. Energy consumption for incinerator may be calculated with the help of total energy consumption and ETP energy consumption (separate energy meter provided at ETP).
x	Manual feeding with incinerator is still continued which may be shifted to automatic feeding.	The installation of auto feeder was found under progress (photograph enclosed) and as per representative, the same will be adopted soon.



Photograph showing energy meter installed with the ETP



NaOH solution used added for scrubbing in the scrubber



Water meter installed at the outlet of ETP



Sludge drying beds of the ETP



Hour meter installed with the ID fan of the Incinerator



Auto feeder under installation with the primary chamber

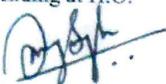


Picture showing ETP of the unit

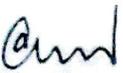
xi	Autoclave and shredding machine provided but are not being used.	Still autoclave and shredding machines are not being used. As per representative, manual shredding and autoclaving of bio-medical waste is not possible due to the present pandemic situation.
xii	No segregation of bio-medical waste is being carried out.	As per representative, manual segregation of bio-medical waste is not possible due to the present pandemic situation.
xiii	Dilution chamber is not provided with the secondary chamber.	The unit has now installed two second residence time machine with the incinerator. As per representative, the installation of dilution chamber is not possible with the present generation of machinery and dilution chamber will be adopted when the unit is upgraded to the next generation incinerator.
xiv	There is no chemical with the ETP.	Lime, sodium hydroxide and sodium hypochlorite solution are being used for chemical dosing in the ETP (photograph and invoice copy attached).

xv	That the ETP was not in operation.	The ETP of the unit was in operation.
----	------------------------------------	---------------------------------------

Unit has applied for on-line application for renewal of CTO and authorization under Bio-Medical Waste Management Rules, 2016 vide applications dated 22/03/2016 and 13/08/2020, which is pending at H.O.

  
 (Anurag Singh)  
 Junior Env. Engineer,  
 RSPCB, RO Kota

**Recommendations of R.O. :** In view of above suitable decision may be taken at H.O. level on the unit's pending application for Consent to operate and authorization.

  
 (Vijay Sharma)  
 Regional Officer,  
 RSPCB, RO Kota

### BIO MEDICAL WASTE SEGREGATION STATEMENT

DATE	TOTAL WASTE	COVID WASTE	NON COVID WASTE	YELLOW	RED	BLUE	WHITE	INCINERABLE
01-08-2020	1487	635	852	774	65	7	6	1409
02-08-2020	1508	650	858	780	62	10	6	1430
03-08-2020	1343	457	886	805	56	15	10	1262
04-08-2020	1378	581	797	695	88	10	4	1276
05-08-2020	1473	786	687	628	42	14	3	1414
06-08-2020	1363	561	802	765	32	3	2	1326
07-08-2020	1409	505	904	836	48	18	2	1341
08-08-2020	1362	499	863	812	38	9	4	1311
09-08-2020	1458	493	965	908	36	14	7	1401
10-08-2020	1368	458	910	840	58	9	3	1368
11-08-2020	1398	506	892	808	65	12	7	1314
12-08-2020	1432	524	908	885	18	3	2	1409
13-08-2020	1350	553	797	714	78	3	2	1267
14-08-2020	1486	575	911	870	28	8	5	1445
15-08-2020								
16-08-2020								
17-08-2020								
18-08-2020								
19-08-2020								
20-08-2020								
21-08-2020								
22-08-2020								
23-08-2020								
24-08-2020								
25-08-2020								
26-08-2020								
27-08-2020								
28-08-2020								
29-08-2020								
30-08-2020								
31-08-2020								



**AUGUST 2020 Incinerator Working Details Chart**

Date	Day	Total Quantity	Starting Time	(No. Of Batch)	Ending Time	Running Hrs	Fuel Consumed	Operator	Ash
1	SAT	1445		58		18.00	68.00		10
2	SUN	1409		56		17.00	66.00		8
3	MON	1430		57		17.50	68.00		8
4	TUE	1262		50		16.00	64.00		7
5	WED	1276		51		16.00	68.00		7
6	THU	1414		57		18.00	70.00		8
7	FRI	1326		53		16.00	80.00		9
8	SAT	1341		54		16.00	82.00		9
9	SUN	1311		52		16.00	78.00		8
10	MON	1401		55		17.00	72.00		8
11	TUE	1368		55		16.00	64.00		9
12	WED	1314		53		16.50	65.00		8
13	THU	1409		56		16.50	68.00		10
14	FRI	1267		51		15.00	64.00		7
15	SAT	1445		58		17.00	80.00		11

Note :- 1. All waste quantity is in Kg

2. Incinerator per day Log book attached

3. Caustic solution 5% w/vol.

4. Each batch contain 25 kg of waste which is feeded in every 15 min. i.e 100 kg/hr.

*[Handwritten signature]*

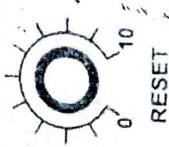


**PLASTECH<sup>®</sup>**

°C



**RELAY** **STOP**



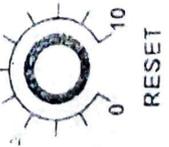
RESET

**PUSH TO SET** **SET M. TURN**

**PLASTECH<sup>®</sup>**



**RELAY** **STOP**



RESET

**PUSH TO SET** **SET M. TURN**

# Electro Hydro Engineers

Hydraulics, SMT Pneumatic Products, FRLs Valves, PU Tubes, Fitting, Filters, Pressure Gauges, Boiler Accessories, Eco Flam, Riello, Benton, Lambourgnol Oil & Gas Burners Spares Available, Pumps, Sequence Controller, Photo Cells, Igniters, Ignition Transformer Coils, Monarch Nozzle, Oil Filter Machines.

36474, M.G. Road, Dhenu Market, Sgaisa Road, Indore  
 Mob: 98260 51515, Fax: 4201576

## TAX INVOICE

GSTIN: 23AACPM4138175  
 State: M.P. Code: 23

Details of Receiver / Billed to:

Name: Hosain Amnematul Pvt Ltd

Invoice No: EH/E/2020-21/21

Date: 5.08.2020

Address: Plot E 2196-19A, Sawer Road, Indore

Charan No: -

GSTIN: 23AACCH1534K22U State: MP State Code: 23

No.	Name of Product	HSN Code	QTY	Rate	Amount
1.	max 15 Ecoflam oil Burner 220V AC	8481	02 19	3520/-	70400/-
2.	Eight sup. Controller DTC 96094, 220V AC K type	8481	02 18	1250/-	2500/-
	add transportation charges		02 15	7500/-	15000/-
	<u>E. 87556/-</u>				74200/-

<b>F.B.O.E.</b>	Total Amount Before Tax	74200/-
Amount in words: <u>Eighty four thousand five hundred fifty six only</u>	Add: CGST @ 9%	6678/-
	Add: SGST @ 9%	6678/-
	Add: IGST @ <u>-</u>	<u>-</u>
	Total Amount After Tax	87556/-

Bank Details : **AXIS BANK**  
 Bank Branch : **YN Road Branch**  
 Account Number : **043010265012772**  
 IFSC Code : **UTIB0000043**

For: Electro Hydro Engineers

Authorised Signatory

Certified that the particulars given above are true and correct

classmate

Date \_\_\_\_\_  
Page \_\_\_\_\_

21st May 2020

क्र.सं.	संख्या	कोटि	नाम	Yellow	Red	B	W	Increase
1	1487	635	852	774	65	7	6	1409
2	1508	650	858	780	62	10	6	1430
3	1343	457	886	805	56	15	10	1262
4	1378	581	797	695	88	10	4	1276
5	1473	786	687	628	42	14	3	1414
6	1363	561	802	765	32	3	2	1326
7	1409	505	904	836	48	18	2	1341
8	1362	499	863	812	38	9	4	1311
9	1458	493	965	908	36	14	7	1401
10	1368	458	910	840	58	9	3	1368
11	1398	506	892	808	65	12	7	1314
12	1432	524	908	885	18	3	2	1409
13	1350	553	797	714	78	3	2	1267
14	1486	575	911	870	28	8	5	1445
15	1265	582	683	618	42	16	7	1200
16	1345	466	879	675	148	48	8	1141
17	1460	66	799	720	66	8	5	1381
18								
19								
20								
21								
22								
23								
24								
25								
26								
27								
28								
29								
30								
31								

# M.P. MINERAL INDUSTRIES

D-13, Sector C, Sanwer Road  
 Industrial Area, INDORE 452015 (M.P.) Code 23  
 Phone 0731-2722875, Mob. 9827267671  
 Email dhakad.subodh@gmail.com

GSTIN : 23ADBPD0971F1Z7  
 Bank : STATE BANK OF INDIA, Sukliya  
 Branch Indore  
 A/c : 53004898234  
 IFSC : SBIN0030153

Name : Hoswin Industries Pvt. Ltd.

Address : Sector 'F', Sanwer Road, Indore.  
P.N. - 28935-71151

State : M.P.

GSTIN : 23AAZCH1534K2ZU

Code : 23

Date : 13-1-2020

B. No. : 183

Vehicle No : MP03LD8257

Place of Supply : M.P.

Reverse Charge : Yes/No.

E-Way Bill No :

P.O. No :

## INVOICE

S.No.	Description of Goods	HSN Code	No	Quantity	Rate	Amount
1.	White Heat-k (cal)	3816	20	Bags	1100/-	22000
2.	Fine Creta Super (cal)	3816	20	Bags	750/-	15000
3.	Fine Cement.	3816	1	Bgg.	400/-	400
4.	S/ Arch Bricks.	6962	150	nos.	21/-	1260

Excess  
wals.

Recd. To pay.

Received On: 21/2/20  
 Against Challan No. 38 P SH 21  
 Deliver By: M. Minu  
 Recd. By: B. Kumar

Receiver: \_\_\_\_\_ Admin: \_\_\_\_\_

Rs in Words: Fourty five thousand six hundred & eighteen & paise eighty only.

Total Before Tax	38660	00
CGST @ 9%	3479	40
SGST @ 9%	3479	40
IGST @	-	
Total after Tax	45618	80
Rounded off	45618	80

- Note
1. Goods once sold will not be taken back
  2. Payment within 7 days by Cheque / Draft.
  3. Subject to Indore Jurisdiction.

M.P. MINERAL INDUSTRIES

(Authorised Signatory)



NO : 23ACDPB7436JIZU  
Code : 23

PHONE 406041

# Tax Invoice (Credit)

## BADSHAH TRADERS

WHOLESALE SUPPLIER OF: STARCH, SODA BI CARB, SODA ASH & OTHER CHEMICALS  
282, PIPLIYA RAU, GODOWN NO 4, NEAR RAJIV GANDHI CHOURAHA, INDORE (MP) -452001  
E-mail : badshahtraderscare@gmail.com

Invoice No. **636** Date **07/01/2020**

verse Charg YES/NO

**Q. HOSWIN INCINERATOR PRIVATE LIMITED**  
197-198 SANWER ROAD INDUSTRIAL AREA  
SECTOR-F  
INDORE (MP)  
Ph : 9407118117

GSTIN NO : 23AACCH1534K2ZU State Code : 23

ORIGINAL FOR RECIPIENT

S.No.	DESCRIPTION	HSN CODE	QTY	RATE	GST%	Taxable
1	SODA BI CARB	28	500.000KGS	27.000	18.00%	13500.00
2	STATLITE TALC	25	500.000KGS	10.000	5.00%	5000.00
3	HYDRATED LIME	25	1000.000KGS	6.500	5.00%	6500.00
Sub. Total :-			2000.000			25000.00

*To pay*

UNITED BANK OF INDIA | A/C NO: 1457250000204 |  
IFSC: UTBI0KH1665

SGST @9% ON 13500.00 (Add) 1215.00  
 CGST @9% ON 13500.00 (Add) 1215.00  
 SGST @2.5% ON 11500.00 (Add) 287.50  
 CGST @2.5% ON 11500.00 (Add) 287.50

09/01/20  
 Challan No. 22  
 Entry Reg. No. 22  
 Delivered By: *Rajesh*  
 Recd. By: *Rajesh*  
 Receiver  
 At Indore

INVOICE AMT IN WORDS - Rs. Twenty Eight Thousand Five Only  
GST AMT IN WORDS - Rs. Three Thousand Five Only (rs. 3005.00)

G.TOTAL : 28005.00

- NOTE
- 1 Payment must be made in 15 DAYS
  - 2 Interest at 18% P.A. if not paid by DUE DATE
  - 3 No guarantee of damage IN TRANSIT
  - 4 Subject to INDORE jurisdiction

For : BADSHAH TRADERS

*[Signature]*

Authorised Signatory

**TAX INVOICE**

(ORIGINAL FOR RECIPIENT)

**RAMSINGH & COMPANY (2019-20)**

144, Siyaganj, INDORE  
Mob: 9926055123, Ph: 0731-1020548

GSTIN/UIN: 23ALMPB9762F122  
State Name: Madhya Pradesh, Code: 23

E-Mail: ramsingh\_co@yahoo.co.in

Buyer:  
**Hoswin Inclinator Private Limited**  
Dr Suresh Agrawal

9407118117  
GSTIN/UIN: 23AACCH1534K2ZU  
State Name: Madhya Pradesh, Code: 23

Invoice No <b>2019-20/2730</b>	Dated <b>10-Feb-2020</b>
Delivery Note	
Supplier's Ref	Other Reference(s)
Buyer's Order No	Dated
Despatch Document No	Delivery Note Date
Despatched through	Destination

Sl No	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc %	Amount
1	Berger Ferrotol Hr Aluminium 4 Lit	3209	18%	3 PCS	805.08	PCS		2,415.24
	CGST							217.37
	SGST							217.37
	Round Off							0.02
Total								<b>₹ 2,850.00</b>

Amount Chargeable (in words) **INR Two Thousand Eight Hundred Fifty Only** E & OE

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
3209	2,415.24	9%	217.37	9%	217.37	434.74
Total			217.37		217.37	434.74

Tax Amount (in words) : **INR Four Hundred Thirty Four and Seventy Four paise Only**

Company's Bank Details  
 Bank Name : State Bank of India  
 A/c No : 10269335641  
 Branch & IFS Code : YN ROAD & SBIN0030115  
 for RAMSINGH & COMPANY (2019-20)  
 \_\_\_\_\_  
 Authorised Signatory

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

SUBJECT TO INDORE JURISDICTION  
 This is a Computer Generated Invoice

### Tax Invoice

<b>NEW ARORA HARDWARE &amp; PAINTS - (2019-20)</b> Scheme No 79, Part-II, LCH Road, Vijay Nagar Indore (M.P.) GSTIN/UIN: 23ADHPA2444C121 State Name: Madhya Pradesh, Code: 23 Contact: 2572046 4972528 9993782853		Invoice No.	Dated
		GST/6164	9-Feb-2020
<b>Consignee</b> Hoswin Incinerator Pvt. Ltd. Sector-F, Sanwer Road, Indore GSTIN/UIN: 23AACCH1534K2ZU State Name: Madhya Pradesh, Code: 23		Delivery Note	Mode/Terms of Payment
		Supplier's Ref.	Other Reference(s)
<b>Buyer (if other than consignee)</b> Hoswin Incinerator Pvt. Ltd. Sector-F, Sanwer Road, Indore GSTIN/UIN: 23AACCH1534K2ZU State Name: Madhya Pradesh, Code: 23 Place of Supply: Madhya Pradesh		Buyer's Order No.	Dated
		Despatch Document No.	Delivery Note Date
		Despatched through	Destination
Terms of Delivery			

Sr	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc %	Amount
1	Esdee Epoxy Primer Grey 1Ltr	3208	18%	3.00 Pcs	340.00	Pcs		2,720.00
2	Esdee Syncoat Epoxy White 1Ltr	3208	18%	2.00 Pcs	330.00	Pcs		660.00
3	Dulux Duco Necol Thinner 5Ltr	3814	18%	1.00 Pcs	730.00	Pcs		730.00
4	Brush 4" 999	9603	18%	1.00 Pcs	50.00	Pcs		50.00
Total				12.00 Pcs				₹ 4,160.00

Received on 09/02/20  
 Against Order No GST/6164  
 Against Entry Reg No 52 S.N. 1054  
 Deliver By [Signature]  
 Recd. By [Signature]  
 Security Receiver Admin.

Amount Chargeable (in words) **Indian Rupees Four Thousand One Hundred Sixty Only** E & O

HSN/SAC	Taxable Value	Central Tax		State Tax		Total Tax Amount
		Rate	Amount	Rate	Amount	
3208	2,864.41	9%	257.70	9%	257.80	515.59
3814	618.65	9%	55.68	9%	55.67	111.35
9603	42.37	9%	3.81	9%	3.82	7.63
<b>Total</b>	<b>3,525.43</b>		<b>317.28</b>		<b>317.29</b>	<b>634.57</b>

Tax Amount (in words) **Indian Rupees Six Hundred Thirty Four and Fifty Seven paise Only**

Company's Bank Details  
 Bank Name: **ICICI Bank**  
 A/c No: **185905000448**  
 Branch & IFSC Code: **Vijay Nagar & ICIC0001859**  
 for NEW ARORA HARDWARE & PAINTS - (2019-20)

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.





11-2-2020

11-2-2020

एकता

मीटर 2" - (2)

सा.पा.का.सा. फायरवॉटर 2" - (4)

खोर. पंकी 2" - (4)

सालकदार 237.0mm - (1)

2.5mm क ब्रॉस C.P.V.C 2" - (4)

युनिट 2" सा.पा.का.सा. (4)

Correct

✓



Gun Metal/Bronze, Forged Brass, Cast-Iron, Cast-Steel, Stainless-Steel, Forged Steel, ISI Marked, IBR Certified, Steam Valves, Boiler Mountings, Industrial Valves, Cocks, & Fire Hydrant Valves.



**Tax Invoice**

Particulars of Invoice

**Shree Krishna Chemicals**  
 Plot No. 155B, Industrial Area  
 Sector E, Sanwer Road,  
 Bhopal (M.P.)  
 GSTIN/UIN: 23AERPCT609C1ZR  
 State Name: Madhya Pradesh, Code: 23  
 E-Mail: shreekrishna\_chemicals@yahoo.co.in  
 Buyer:

**Haswin Ichheter**  
 Sanwer Road Sector E  
 Bhopal M.P.  
 State Name: Madhya Pradesh, Code: 23

Invoice No: 3076  
 Invoice Date: 12 Feb 2020  
 Supplier's Ref: 3076  
 Buyer's Ref: TELIPHONIC  
 Dispatch Description: SELF  
 Dispatched through: [Blank]  
 Bill of Lading/ Bill No: [Blank]  
 dt: 12-Feb-2020  
 Terms of Delivery: [Blank]

Invoice No: 3076  
 Invoice Date: 12 Feb 2020  
 Mode of Invoice: IMMEDIATELY  
 Buyer's Ref: DEVEESH SIP  
 Dispatch Description: TELIPHONIC  
 dt: 12-Feb-2020  
 Terms of Delivery: [Blank]  
 Bill of Lading/ Bill No: [Blank]  
 dt: 12-Feb-2020  
 Terms of Delivery: [Blank]

Sl. Marks & Nos	Description of Goods	HSN/SAC	Quantity	Unit	Rate	Amount
1	Ferric Alum	28353030	100.000 Kg	Kg	590.00	590.00
			(100.000 MT)			
						CGST 15.00
						SGST 45.00

Date: 12/02/20  
 From: Haswin

Total 100.000 Kg ₹ 590.00

Amount Chargeable (in words)  
**INR Five Hundred Ninety Only**

Taxable Value	Central Tax		State Tax		Total Tax Amount
	Rate	Amount	Rate	Amount	
590.00	9%	45.00	9%	45.00	90.00
<b>Total</b>		<b>590.00</b>			

Tax Amount (in words) **INR Ninety Only**

Company's PAN: AERPCT609C

Company's Bank Details  
 Bank Name: MDFC - BANK  
 A/c No: 50200034796171  
 Branch & IFS Code: INDRERACE COURSE ROAD & INDRERACE  
 for Shree Krishna Chemicals

Declaration  
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

